## **HIGH COURT OF MANIPUR** AT IMPHAL

## ORDER NO. 159 Dated Imphal, the 16<sup>th</sup> March, 2023

No. HCM/C-54/2013-RC (J)/

In supersession of the earlier

Order No. 151 dated 8th June, 2022, Hon'ble The Acting Chief Justice has been pleased to constitute the Committees of the High Court of Manipur as follows:

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES/MEMBERS	SECRETARY
ADMINISTRATIVE COMMITTEE	* * * * * * * * * * * * * * * * * * *	, B , C
	6	* . *
A. Service conditions and disciplinary matters of	1 Hon'ble the Acting Chic	D 1
Judicial Officers.		Registrar
t contract	Justice	General
district and subordinate courts including:	2 Hon'ble Mr. Lad's A Di	
(a) Conduct rules of Judicial Officers		
	Singn	
(c) Seniority		
(d) Compulsory rationant and antimatic		
(d) Computed y retirement and continuation in		
		•
(i) Irralister and posting of Judicial Officers		
(j) Implementation of Shetty Commission's		
and other commission recommendations		
with respect to Judicial Officers.		
The last of		1 (10)
The decision of this Committee on items d), e) and		- 2
on dismissal, removal and compulsory retirement of		
Judicial Officers in disciplinary matters will be	A	6
referred to Full Court for final decision.		The state of the state of
C. Any other matter referred for its decision by		
the Chief Justice		
	A. Service conditions and disciplinary matters of Judicial Officers.  B. General superintendence and administration of district and subordinate courts including:  (a) Conduct rules of Judicial Officers.  (b) Probation, regularization and confirmation.  (c) Seniority  (d) Compulsory retirement and continuation in service.  (e) Amendment to service rules  (f) Visits abroad of Judicial Officers  (g) Alteration of date of birth  (h) Constitution/abolition/ continuance of Courts  (i) Transfer and posting of Judicial Officers  (j) Implementation of Shetty Commission's and other commission recommendations with respect to Judicial Officers.  The decision of this Committee on items d), e) and on dismissal, removal and compulsory retirement of Judicial Officers in disciplinary matters will be referred to Full Court for final decision.	ADMINISTRATIVE COMMITTEE  A. Service conditions and disciplinary matters of Judicial Officers.  B. General superintendence and administration of district and subordinate courts including:  (a) Conduct rules of Judicial Officers.  (b) Probation, regularization and confirmation.  (c) Seniority  (d) Compulsory retirement and continuation in service.  (e) Amendment to service rules  (f) Visits abroad of Judicial Officers  (g) Alteration of date of birth  (h) Constitution/abolition/ continuance of Courts  (i) Transfer and posting of Judicial Officers  (j) Implementation of Shetty Commission's and other commission recommendations with respect to Judicial Officers.  The decision of this Committee on items d), e) and on dismissal, removal and compulsory retirement of Judicial Officers in disciplinary matters will be referred to Full Court for final decision.  C. Any other matter referred for its decision by

2	BUILDINGS AND INFRASTRUCTURE COMMITTEE FOR HIGH COURT AND ALL THE DISTRICT COURTS (INCLUDING FAMILY COURTS ETC.)  a) Construction of High Court & District Courts projects b) All matters relating to renovation & maintenance of buildings including civil, electrical, air-conditioning, fire-fighting, space allocation for various purposes, allotment of more land, etc. c) Matters relating to allotment and maintenance of lawyers chambers  d) Matters relating to allotment and maintenance of shops and kiosks, etc.	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> <li>Co-opted as Members</li> <li>(i) Commissioner (Law) Manipur (ii) Secretary (Finance) Manipur (iii) Secretary (PWD), Manipur</li> </ol>	Registrar General assisted by  (1) Registrar (Adm) in case of High Court &  (2) Luckyson Thouman in case of District Courts.
3.,	FINANCIAL AFFAIRS & BUDGET COMMITTEE	1. Hon'ble Mr. Justice A. Bimol Singh	Registrar General assisted by
,		2. Hon'ble Mr. Justice A. Guneshwar Sharma	Deputy Registrar (Accounts)
4.	MANIPUR JUDICIAL ACADEMY AND COMMITTEE TO LOOK AFTER AFFAIRS OF LAW RESEARCH INSTITUTE  a) Manipur Judicial Academy	1 Hon'ble Mr. Justice A. Bimol Singh	Registrar (Vigilance)
	<ul> <li>b) Formulation and conduct of training programmes for newly recruited and in service Judicial Officers</li> <li>c) Nomination of Judicial officers for participation in training programmes of National Judicial Academy and other such institutions.</li> </ul>		
5.	COMMITTEE FOR PROMOTION & GRANTING SELECTION GRADE/ SUPER TIME SCALE TO THE DISTRICT & SESSIONS JUDGES AND ALSO FOR GRANTING ACP TO THE JUDICIAL OFFICERS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
6.	VIGILANCE AND DISCIPLINARY COMMITTEE	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Vigilance)
			Registrar

8.	JUVENILE JUSTICE COMMITTEE  COMMITTEE TO REGULATE AND MONITOR THE PROGRESS OF THE TRIAL UNDER POSCO ACT.  COMMITTEE FOR IMPLEMENTATION OF FINANCE COMMISSION'S RECOMMENDATIONS & CENTRALLY SPONSORED SCHEMES (CSS)	1. Hon'ble Mr. Justice A. Bimol Singh (Chairperson)  2. Hon'ble Mr. Justice A. Guneshwar Sharma (Member)  1. Hon'ble Mr. Justice A. Bimol Singh  2. Hon'ble Mr. Justice A. General  2. Hon'ble Mr. Justice A. Guneshwar Sharma
9.	MANIPUR HIGH COURT LEGAL SERVICES COMMITTEE	1. Hon'ble Mr. Justice A. Guneshwar Sharma  Joint Registrar (Judicial)
10.	RULE COMMITTEE UNDER SECTION 123 OF	Hon'ble Mr. Justice A.     Bimol Singh      Hon'ble Mr. Justice A.     Gunschwer Sharms
	THE CPC	Guneshwar Sharma  3. District & Sessions Judge, Imphal West  4. R.S. Reisang, Sr. Advocate  Registrar General
		5. T. Rajendra Singh, Sr. Advocate
	RULE COMMITTEE FOR OTHER RULES	1. Hon'ble Mr. Justice A. Registrar (Judl.) Bimol Singh 2. Hon'ble Mr. Justice A. Guneshwar Sharma
19	RECRUITMENT AND DEPARTMENTAL PROMOTION COMMITTEE OF HIGH COURT	1. Hon'ble Mr. Justice A. Registrar Bimol Singh General
. 11.	a) For amendment of Rules governing the appointment, conditions of service, seniority, salaries, leave etc. of the officers / officials of Manipur High Court.	2. Hon'ble Mr. Justice A. Guneshwar Sharma
	b) To re-examine the Rules regarding appointment of employees in High Court and District Courts in the light of Judgement dated 12.02.2014 of the Supreme Court in Civil Appeal No. 979 of 2014 titled "Renu and other Vs. District & Sessions Judge, Tis Hazari and another."	
12.	COMMITTEE FOR RECRUITMENT OF JUDICIAL OFFICERS	<ol> <li>Hon'ble Mr. Justice A. Registrar General</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>

	T	2 2
13.	MEDIATION MONITORING COMMITTEE, HIGH COURT OF MANIPUR  To oversee the functioning of Manipur High Court Mediation and Conciliation Centre	1. Hon'ble Mr. Justice. A. Bimol Singh 2. Hon'ble Mr. Justice A. Guneshwar Sharma 3. Member Secretary, MASLSA  Joint Registrar (Judl)
14.	FAMILY COURT COMMITTEE:  Working conditions of Family Courts incorporating settlement through counselling, conciliation and mediation.  Training of Judges and Counsellors and staff; Monitoring confidentiality and privacy of parties;	1. Hon'ble Mr. Justice A. Bimol Singh (Chairperson Member)  2. Hon'ble Mr. Justice A. Guneshwar Sharma (Member)
<b>15</b> .	COMMITTEE FOR SECURITY ARRANGEMENT FOR HIGH COURT AND SUBORDINATE COURTS	1. Hon'ble Mr. Justice A. Assistant Registrar (III)  2. Hon'ble Mr. Justice A. Guneshwar Sharma
16.	<ul> <li>A. INFORMATION AND COMMUNICATION TECHNOLOGY COMMITTEE:</li> <li>(i) Computerization of High Court as well as district court complexes.</li> <li>(ii) Purchase of computers including computer hardware and software.</li> <li>(iii) Purchase of electronic and digital systems including photocopiers, etc</li> <li>(iv) Matters pertaining to uploading of cause list, orders &amp; statement of the High Court.</li> <li>B. Artificial Intelligence</li> <li>(v) Video conferencing facilities at High Court and various district court complexes.</li> </ul>	1. Hon'ble Mr. Justice A. Bimol Singh (Chairperson)  2. Hon'ble Mr. Justice A. Guneshwar Sharma (Member)
	<ul> <li>(vi) e-filing project at High Court and district court complexes.</li> <li>(vii) Introduction and installation of new technologies developed by Ministry of Science and Technology, Government of India in respect of judicial administration.</li> <li>(viii) e-Service Kendra</li> </ul>	

a 2	A. COMMITTEE TO CONSIDER			E
				to
	REPRESENTATION SUBMITTED BY THE		*	Registrar
	JUDICIAL OFFICERS UNDER THE	1.	Hon'ble Mr. Justice A.	(Vigilance)
	JURISDICTION OF HIGH COURT OF		Bimol Singh	
F 1	MANIPUR FOR EXPUNCTION OF ADVERSE	2	Hon'ble Mr. Justice A.	
	REMARKS IN THEIR ACRS & OTHER		Guneshwar Sharma	
	GRIEVANCES		Gunesiiwai Sharilia	
	URIE VAINCES.			
				•
17.	<b>B.</b> COMMITTEE FOR EXPUNCTION OF	10 No. 10		10
***	ADVERSE REMARKS FROM ACRS OF	1		
	OFFICERS AND STAFF OF THE HIGH			
	COURT OF MANIPUR			
12	COURT OF MANIPUR			
		11		
			**	
			c .	Registrar
	C. WORKING CONDITIONS AND WELFARE		•	General
e .	COMMITTEE FOR OFFICERS & STAFF OF		* **	General
	HIGH COURT AND DISTRICT COURTS	= ē		
-	HIGH COURT AND DISTRICT COURTS	Tar	the second of the second	
				C
1.00			•	
	JUDICIAL REFORMS COMMITTEE			Registrar
		1.	Hon'ble Mr. Justice A.	General
18.		c	Bimol Singh	General
	ARREAR COMMITTEE FOR MONITORING	2.	,	D - ' (T 11)
	THE DISPOSAL OF CASES IN THE HIGH	۷.		Registrar (Judl.)
			Guneshwar Sharma	
	COURT & DISTRICT COURTS	3.		
				s.°
		e :		
1	LIBRARY COMMITTEE FOR THE HIGH COURT			
	AND FOR ALL THE DISTRICT COURTS	1.	Hon'ble Mr. Justice A.	
	INCLUDING FAMILY COURTS ETC.		Guneshwar Sharma	Librarian-cum-
		v	Saneshwar Sharma	
19.	(a) To consider purchase of library books for High	*		Research
	Court	9		Officer (LRO)
*	(b) To consider purchase of newspapers, periodicals,	1.85		artina tipo
	etc. for library, official residences of Hon'ble			
e = 11	Judges and Officers			2.10 17
	(c) Matters relating to maintenance of library books			
14 1/14	(d) Purchase of various law packs (law reports in			
	electronic format)		· ·	
	(e) Matters pertaining to availability of library books		* * *	
* .	in courtrooms	-		
*				
1		1.	Hon'ble Mr. Justice A.	
	(A) COLO WETTER FOR RECOVERY		Bimol Singh	Registrar (Judl.)
20.	(A) COMMITTEE FOR RECOMMENDING			AND CHARLES IN THE LANDING
20.	(A) COMMITTEE FOR RECOMMENDING CENTRALISED RECRUITMENT, PROMOTION	2		(cuan)
20.	CENTRALISED RECRUITMENT, PROMOTION	2.	Hon'ble Mr. Justice A.	
20.	CENTRALISED RECRUITMENT, PROMOTION AND TRANSFER & POSTING FOR OFFICERS &	2.		
20.	CENTRALISED RECRUITMENT, PROMOTION	2.	Hon'ble Mr. Justice A.	

		-	
2	(B) COMMITTEE FOR CONSIDERATION OF SHETTY COMMISSION'S RECOMMENDATION ON REVISION OF PAY SCALES ETC. OF THE STAFF OF THE DISTRICT COURTS.	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
	(C) COMMITTEE TO EXAMINE THE CONTINUED UTILITY OF STAFF AND OFFICERS OF THE HIGH COURT AND DISTRICT COURTS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
21.	PROTOCOL COMMITTEE: GUEST HOUSE (Including Maintenance, purchase and furnishing of Manipur High Court Guest House)  ANNUAL REPORT COMMITTEE (FOR MONITORING PREPARATION OF ANNUAL REPORT)	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> <li>Hon'ble Mr. Justice A. Bimol Singh</li> </ol>	Registrar (Admn)
23.	COMMITTEE TO MONITOR THE TRIAL OF CASES UNDER PCPNDT ACT 1994	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A.</li> </ol>	Registrar (Judl.)
· .c		Guneshwar Sharma	
24.	COMMITTEE FOR COMPLAINTS AGAINST SEXUAL HARASSMENT FOR THE HIGH COURT	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Mrs. M.C. Nandini, Deputy Registrar (Accs/Planning)</li> </ol>	Registrar (Vigilance)
25.	RIGHT TO INFORMATION ACT, 2005	1. Hon'ble Mr. Justice A. Guneshwar Sharma	Registrar (Judicial)
	LITIGATION COMMITTEE (TO DEAL WITH THE MATTERS RELATING TO LITIGATION BY OR AGAINST THE HIGH COURT, WITH REGARD TO THE ADMINISTRATIVE DECISION OF THE HIGH COURT IN ANY FORUM	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar General
1	PUBLIC INTEREST LITIGATION COMMITTEE + LETTER PETITIONS AND HABEAS CORPUS MATTERS	<ol> <li>Hon'ble Mr. Justice A. Bimol Singh</li> <li>Hon'ble Mr. Justice A. Guneshwar Sharma</li> </ol>	Registrar (Judl.)

28. STATE COURT MANAGEMENT SYSTEM, Chairman - Hon'ble The Acting C	Joint Registrar Chief Justice (Judl.) [As
Members -	Member
	Secretary, Ex-
1. Hon'ble Mr. Justice	· ·
Singh (Member)	Member]
	ustice A.
Guneshwar Sharma	
3. Director, Manipur	Judicial
Academy	
	(Ex-Officio
Member)	
5. 3 (three) District	& Sessions
Judges –  (i) District & Social	iona Iudaa
(i) District & Sess	ions Juage,
Imphal West (ii) District & Sess	ions Judge
Thoubal	ions Judge,
	ions Judge
(iii) District & Sess Bishnupur	ions juage,
	v) – Ex-
Officio Member	TA-
	Management
(Roshan Oinam, Court	
8. An Expert in comp	
nominated by Hon'ble	e The Chief
Justice (Th. Shantiku	ımar Singh.
System Analyst)	
9. One representative	of N.G.O.
working in the	field for
improving access to	
user friendliness of C	
nominated by Hon'ble	
	Meihoubam,
Advocate)	
10. Two Advocates –	
(i) H.S. Paonam, Sr. A	
(ii) Kh. Tarunkumar Advocate	Singn, Sr.
	c e
PERMANENT SECRETARIAT FOR STATE 1. Registrar (Judl.)	
COURT MANAGEMENT SYSTEM HEADED BY 2. Joint Registrar (Judl.)	
REGISTRAR GENERAL  3. Court Managers	
4. System Analyst	
5. Shri Panmei Lawso	on, Judicial
Assistant	
	habungbam,
Computer Assistant	
29. VULNERABLE WITNESSES DEPOSITION	Registrar (Judl.)
CENTRES (VWDC) COMMITTEE 1. Hon'ble Mr. Justice	A. Bimol assisted by Joint
Singh	Registrar (Judl.)
	istice A.
Guneshwar Sharma	e
Members –	
	naminatad
One Ex-officio member by the Finance Department	
Manipur (who will remain	
and when issues conc	erning the
respective State as taken u	
respective state as taken a	F

		-	8
30.	COMMITTEE FOR IMPLEMENTATION OF 'ARREARS ERADICATION SCHEME' OF THE MALIMATH COMMITTEE	1. Hon'ble Mr. Justice A. Bimol Singh	Registrar (Judl.)
C :	c c	2. Hon'ble Mr. Justice A. Guneshwar Sharma	
31.	DISASTER MANAGEMENT COMMITTEE OF HIGH COURT OF MANIPUR	Chairperson -  1. Hon'ble Mr. Justice A. Bimol Singh  Members -  1. President, High Court Bar Association  2. Joint Registrar (Judl.)	Roshan Oinam, Court Manager
32.	HIGH LEVEL MONITORING COMMITTEE	<ol> <li>Joint Registrar (Admn.)</li> <li>Hon'ble The Acting Chief Justice</li> </ol>	¢
		(Chairperson) 2. Hon'ble Portfolio Judges (Members)	
		<ul><li>3. Registrar General (Convenor)</li><li>4. Commissioner/Secretary (Works) [Member]</li></ul>	
		<ul><li>5. Commissioner (Law) [Member]</li><li>6. Secretary, Planning &amp; Development Authority [Member]</li></ul>	•
33.	COMPUTER COMMITTEE	Hon'ble Mr. Justice A. Bimol Singh	7
· ,		2. Hon'ble Mr. Justice A. Guneshwar Sharma (Member) 3. System Analyst (Member – Technical) 4. Shri Roshan Oinam, Court Manager (Member – Technical)	CPC, eCourts High Court of Manipur
		5. Computer Programmer (Member – Technical)	

## NB.:

- 1. In case of urgency, orders may be obtained from senior most Hon'ble member of the Committee subject to concurrence of other Hon'ble members.
- 2. In case of urgency and having regard to the importance of the issue involved the meeting of the Committee may be held with the Acting Chief Justice, if so approved by the Acting Chief Justice.
- In case of urgency and having regard to the important of the issue involved, the matter may be directly put up before the Acting Chief Justice, if so approved by the Acting Chief Justice.

By Order etc.

Sd/-

(GOLMEI GAIPHULSHILLU) REGISTRAR GENERAL Endt. No. HCM/C-54/2013-RC(J)/ 4336-6/ Copy to:

Dated Imphal, the 16th March, 2023

- 1. All the District & Sessions Judge, Manipur.
- 2. The Registrar (Judl), High Court of Manipur.
- 3. The Judge Special Court (ND & PS)/ND&PS(FTC), Manipur.
- 4. All the Judges, Family Court, Manipur.
- 5. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
- 6. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 7. The Member Secretary, MASLSA, Lamphelpat Court Complex.
- 8. The Joint Director, Manipur Judicial Academy.
- 9. The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
- 10. The Deputy Registrar (Judi. /ACs&P/Admn.), High Court of Manipur.
- 11. Shri H.S. Paonam, Sr. Advocate.
- 12. Shri R.S. Reisang, Sr. Advocate.
- 13. Shri T. Rajendra Singh, Advocate
- 14. Shri Kh. Tarunkumar Singh, Sr. Advocate.
- 15. Shri Rakesh Meihoubam, Advocate.
- 16. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
- 17. All the Assistant Registrars /Court Managers High Court of Manipur.
- 18. The Librarian-cum-Research Officer, High Court of Manipur.
- 19. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 20. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- The System Analyst, High Court of Manipur.
   For uploading the same on official website.
- 22. The Computer Programmer, High Court of Manipur.
- 23. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
- 24. All the Court Masters, High Court of Manipur.
- 25. All the System Officers, High Court of Manipur.
- 26. The Notice Board/Order Book.

REGISTRAR GENERAL HIGH COURT OF MANIPUR